

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 121
Appeal No. 976/252/ND/2019**

Under Section: 252

In the matter of:

Income Tax Officer Ward15(4) M/s LS Arts Pvt. Ltd.**Appellant**

Vs.

ROC & Another.

....**Respondent**

Order delivered on 18.03.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant :
For the ROC :
For the IT :

ORDER

List on 05.05.2020

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali